## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No.61-A/560(6)/NCLT/AHM/2017(New) CA 347 of 2016 in C.P. No. 131/560(6)/NCLT/AHM/2016(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>08.08.2017</u>

Name of the Company:

Abdul Wahab Durab Shah

V/s.

Faisal Abdul Gaffar Kapadia & Ors.

Section of the Companies Act:

Sections 560(6) of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. NAVIN K. PAHWA

AD VO CATE

1 in

2.

## <u>ORDER</u>

None present for Applicant. Learned Advocate Mr. Navin Pahwa present for Respondents no. 1 to 3. None present for Respondent no. 4 (ROC).

Proof of service of notice on ROC filed.

ROC not filed reply.

In spite of posting the matter for hearing applicant is not present.

List the matter on 16.08.2017 for hearing as last chance.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 8th day of August, 2017.